

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3029  
ANSWERED ON:08.12.2009  
MODERNISATION OF PRISONS  
Meena Shri Raghuvir Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) Whether the Government proposes to provide state of the art facilities/security/communication system etc. in the prisons of the Country;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to continue the scheme of modernisation of prisons (2002-03 to 2006-07); and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): There is no such proposal for the time being, though Government of India had proposed to take it up in the second phase of scheme of modernization of prisons which has been shelved for the time being.

(c) & (d): Keeping in view the demands of various States/UTs for providing funds for modernisation of prisons, proposal for second phase of scheme of modernisation of prisons was formulated by Ministry of Home Affairs. The proposal was examined by the Committee of Non-Plan Expenditure (CNE) in the Ministry of Finance. As outcome of CNE meeting is was decided not to go ahead with the second phase of scheme for the time being owing to heavy commitment of Government of India on other important sector. It has, however, been decided that the Government of India will support the proposals of the State Government seeking more funds for modernisation the prisons as and when it is submitted to the Planning Commission.